

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No202
CP(IB)/110(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Naman Global Impex Pvt Ltd
(Financial Creditor)
V/s
Rathod Pharmachem Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent : Mr. Aniruth Purusothaman, Adv.

ORDER

Order Reserved.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**